

JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 11th May, 2018

No. JAA.28/2013/172 ::::: It is hereby informed to all concerned that consequent upon cancellation of the earlier Advertisement for filling up of vacant posts in the establishment of Judicial Academy, Assam, published in “**The Assam Tribune**” & “**Asomiya Pratidin**” vide Notification No.JAA.28/2013/2053 dated 15.12.2017, the Judicial Academy, Assam has been taking steps for refund of fees, paid by applicants by way of IPOs, for various posts.

Applicants who applied for any post(s) may write to the Judicial Academy by e-mail to ja@assam.gov.in with supporting documents viz Bank name, Branch, A/C No. with IFS code, for refund of fees. Applicants may also submit their Bank details with documents to the undersigned at the earliest. Those who have already submitted or sent e-mail regarding their Bank details need not submit/send afresh.

By Order

Sd/-

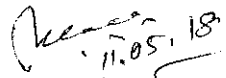
Administrative Officer
Judicial Academy, Assam

Memo No. JAA.28/2013/173-79

Dated Guwahati the 11th May, 2018.

Copy to :-

1. Shri P. Das, Judge, Designated Court-cum-Faculty, Judicial Academy, Assam.
2. The Research Officer, Judicial Academy, Assam.
3. The Director of Information & Public Relations (Janasanjyog), Dispur, Guwahati-6. He is requested to take necessary steps for publication of the above notification in the “Assam Tribune” & “Asomiya Pratidin” in one issue at the earliest.
- ✓ 4. The System Analyst/Programmer, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of Gauhati High Court (Link-Recruitment Other Organizations) as well as website of Judicial Academy, Assam.
5. PS to Hon’ble Director, Judicial Academy, Assam.
6. C.A. to Registrar General, Gauhati High Court, Guwahati.
7. Notice Board of Judicial Academy, Assam.


11.05.18

(N.G. DAS)
Administrative Officer
Judicial Academy, Assam